Annexure-6

Name of the corporate debtor: DREAMS CONSTRUCTION (PUNE) PRIVATE LIMITED; Date of commencement of liquidation: 12.12.2023; List of stakeholders as on: 10.02.2024

List of operational creditors (other than Workmen, Employees and Government Dues)

	Details of claim received		Details of claim admitted										
Sl. No.	Date of	Amount	of claim	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	covered by	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of	Amount of claim under verification	Remarks, if any